

deputation to various public sector undertakings, autonomous bodies, etc. prior to the 16th December, 1968 were allowed to retain their General Pool accommodation. Those who went on deputation after this date are not entitled to retain the General Pool accommodation allotted to them by the Directorate of Estates. In exceptional cases the Government have granted relaxation on merits of the individual cases.

(b) No. Sir, Government servants who are absorbed in autonomous organisations are not entitled to retain the General Pool accommodation. In exceptional cases Government have granted relaxation on merits of the individual cases.

(c) Does not arise.

Absorption of muster roll employees of C.P.W.D. Enquiry of Mehrauli-Badarpur Road Quarters in regular posts

1376. SHRI PRASENJIT BARMAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received any representation from the Muster Roll Employees of the C.P.W.D. Enquiry of Mehrauli-Badarpur Road Quarters, New Delhi, regarding absorption of their services in the Electrical Division No. XIII of the C.P.W.D. instead of terminating their services after handing over the quarters to Division-XIII;

(b) if so, what action Government have taken or propose to take in the matter;

(c) whether Government propose to absorb these employees on regular posts in Division-XIII of C.P.W.D.;

(d) if so, by when such Muster Roll Employees are likely to be absorbed in regular posts; and

(e) if not, what are the reasons for not absorbing them when a number of regular posts are lying vacant in the same department?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) There is no provision for absorption of Muster Roll employees straight away in regular posts. Recruitment to such regular posts has to be made through the Employment Exchange.

(c) The Government has no proposal for their absorption.

(d) and (e) The question does not arise in view of (c) above.

Community service programme for teachers of higher secondary schools

1377. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under Government's consideration to start a programme of community service for teachers of higher secondary schools; and

(b) whether Government propose to make some provision of financial assistance to the teachers involved in this programme; if so, what are the details in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) There is no proposal to start community service for teachers of higher secondary schools. However, community service has been included in the curriculum of the secondary and higher secondary stages as part of socially useful productive work. The teachers will undertake community service along with pupils as part of their normal teaching.

(b) No, Sir.

Setting up of a separate telephone exchange for Delhi, Airport

1378. SHRIMATI USHA MALHOTRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a proposal under Government's consideration for

setting up of a separate telephone exchange for the Delhi Air Port;

(b) if so, by when it is likely to be commissioned; and

(c) what is the expenditure likely to be incurred on the project?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):
(a) No, Sir. The area is served by the Delhi Cantonment exchange.

(b) and (c) Question does not arise.

'Mental training for children' Scheme

1379. SHRI ROBIN KAKATI: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that Government had directed the State Governments to start 'mental training scheme for children'; and

(b) if so, what are the names of States where centres or institutions for such mental training for children have been established and what expenditure has been incurred by Central Government on such schemes during the financial year 1978-79?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
(a) No, Sir. No such directive has been issued.

(b) Does not arise.

Literacy amongst illiterate adults

1380. SHRI ROBIN KAKATI: Will the Minister of EDUCATION be pleased to state:

(a) what is the number of illiterate adults both male and female who have been made literate under Government's Adult Education Programme during 1978, 1979 and upto the end of May, 1979 and the total expenditure incurred during the above period, state-wise; and

(b) what is the number of voluntary organisations in each State that was given financial assistance by Government for providing adult education during the financial year 1978-79?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
(a) and (b) A statement is attached. [See Appendix CXIV, Annexure No. 114].

Indian Agriculture Research Institute, Pusa

1381. SHRI PRASENJIT BARMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the number of personnel engaged in the Radiotracer and Cartographic Laboratory in IARI, Pusa;

(b) what are the names of the scientists with their academic qualifications, pay scales and the pay being drawn by each of them at present;

(c) whether there is a proposal under Government's consideration to expand this laboratory; if so, what are the details in this regard; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Radiotracer Laboratory is at Nuclear Research Laboratory, Indian Agricultural Research Institute whereas the Cartographic Laboratory is at the National Bureau of Soil Survey and Land Use Planning, Nagpur and not at I.A.R.L. The number of personnel engaged in the Radiotracer and Cartographic Laboratory at the two institutes is 12 and 23 respectively.

(b) Radiotracer Laboratory.